



2026:AHC:39746

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 2661 of 2026

Tula Ram

.....Petitioner(s)

Versus

Union Of India And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Pankaj Kumar Ojha
Counsel for Respondent(s)	:	A.S.G.I.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Sri Pankaj Kumar Ojha, learned counsel for the writ petitioner seeks to withdraw the present writ petition with liberty to approach the Court having territorial jurisdiction over the matter in the light of the fact that the writ petitioner is presently posted in Jammu Tavi.
2. Learned Standing Counsel has no objection to the same.
3. The writ petition is dismissed as withdrawn with the aforesaid liberty.

(Vikas Budhwar,J.)

February 23, 2026

Rajesh